

HIGH COURT OF UTTARANCHAL AT
NAINITAL

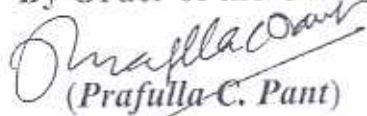
NOTIFICATION

No. 299, /UHC/Admn.A/2004.

Dated: January 6, 2004.

Pursuant to the Government Appointment Order No. 254-Ek (1)/Nyaya Anubhag/2003 dated 26/27 December, 2003, Sri Roop Singh, H.J.S., retired Registrar, State Consumer Disputes Redressal Commission, U.P. is re-appointed till he attains the age of 62 years as the case may be, as Additional District Judge/Fast Track Court, Uttarkashi in the vacant Court from the date of taking over charge by him on the pay and allowances equivalent to the pay and allowances he would be drawing at the time of his retirement, minus total amount of pension drawn/payable as per rules.

By Order of the Court


(Prafulla C. Pant)

Registrar General.